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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**  
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No 255/BB/2018	For final hearing	Sec 252(3)	M/s Vishnusai Infra Pvt Ltd	Vinay BL PCS	ROC	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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**VINAY B.L**  
 PETITIONER/s :  
 9738108249

M/s Vishnusai Infra  
 Private limited.

RESPONDENT/s :

**ORDER**

Heard Shri Vinay BL, Learned Counsel for Petitioner.

Learned Counsel requested to file additional affidavit.

Post the case on 12.09.2018.

Member (T)

Member (J)